

## Central Administrative Tribunal Principal Bench, New Delhi

OA No.2087/1994

New Delhi: February 17, 1995.

Hon'ble Mr. S.R.Adige, Member (A) Hon'ble Dr A. Vedavalli, Member (J)

Smt Nutan Chaudhary F-108 Pandav Nagar Patparganj Delhi-110 092

...Applicant.

(By Advocate: Mr. V.P.Kohli)

Versus

- 1. The Chief Scretary Govt. of NCT of Delhi Delhi-110 054
- 2. The Director of Education Gcvt. of NCT of Delhi Old Secretariat Delhi

... Respondents

(By Advocate: Mr Rajinder Pandita)

## JUDGEMENT (Oral)

Hon'ble Mr S.R.Adige, Member (A)

Heard both the counsels.

Shri Rajinder Pandita produced a copy of the office order dated 9.1.1995 issued by the Directorate of Education, New Delhi intimating that the applicant has been appointed as Drawing Teacher in the G.B.Middle School No.4, West Patel Nagar. Shri Kohli concedes that the applicant has been appointed, but he states that the applicant should be reimbursed the cost of filing this OA.

2. It appears that the main grievance of the applicant was that she was not being appointed because the marks she had obtained in the recruitment were below the minimum cut-off marks. However, it appears that upon reconsideration of her

case, the respondents had issued appointment letter. As the substantial grievance of the applicant thus stands redressed, there are no more griculation to award the cost. The application is accordingly dismissed as being infructuous. According No costs.

(Dr.A.Vedavalli)
Member(J)

Aterlandy

(S.R.Adige)
Member (A)

aa.